

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

NOTIFICATION

Dated Shillong, the 30th January, 2020.

No. LJ (A) 35/95/^{PL/}6- The Governor of Meghalaya is pleased to appoint the following Advocates as Panel Advocates in the Supreme Court, High Court at New Delhi, National Green Tribunals and other Judicial or Quasi Judicial Bodies at New Delhi with immediate effect and until further order: -

1. Smti Rekha Bakshi
2. Shri Shaurya Sahay
3. Shri Atul Kumar
4. Shri Kynphamlin V. Kharlyngdoh
5. Shri Vivek Singh
6. Shri Somesh Chandra Jha
7. Shri Abhikalp Pratap Singh
8. Shri Prakash Singh Negi
9. Shri Nirnimesh Dube
10. Shri Tarini Kamakhya Nayak
11. Shri Upendra Narayan Mishra
12. Shri Daniel Stone Lyngdoh
13. Smti Sneha Kalita
14. Shri Sanjay Kumar Chadha
15. Shri Kiren K. Patra
16. Shri Durga Dutt
17. Shri Mahavir singh
18. Smti Shruti Ram Kochar
19. Shri Palash Konwar
20. Shri Yasharth Kant.

This supercedes the earlier notifications issued.

Sd/-
(Dr. P.S. Ahmed, IAS)
Principal Secretary to the Govt. of Meghalaya,
Law Department.

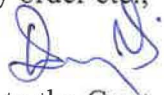
No. LJ (A) 35/95/^{PL/}6-A,

Dated Shillong, the 30th January, 2020.

Copy forwarded to:

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong – 793001.
2. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong – 793001.
3. The Sr. Govt. Advocate, High Court of Meghalaya, Shillong.
4. Shri Avijit Mani Tripathi, Standing Counsel of Government of Meghalaya, Supreme Court of India, B-17, Fourth Floor, Jangpura Extension, New Delhi – 110014.
5. The Accountant General, Meghalaya etc., Shillong. The above advocates shall be entitled to fees as laid down in O.M. No. LR (B). 50/2017/19 dt. 07.02.2019.
6. The Treasury Officer, Shillong North/South Treasury.
7. Law (B) Department, Shillong.
8. The DEO, Law Department.
9. All concerned Advocates. They are requested that henceforth all the Bills claimed shall be routed through the office of Learned Advocate General. The office of Advocate General shall forward the Bills for payment after they are countersigned by the Learned Advocate General.
10. Office of the Advocate General.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law Department.